

OA 1930/94

29.07.97

How Mr S. Dayal, AM

Now for the applicant. Shri A. Sthalekar
proxy counsel to Sri Lalji Sinha learned counsel
for the respondents.

Perusal of the order sheet shows that
learned counsel for the applicant did not
appear on 7.2.97, 28.4.97 and 28.05.97.
He has also not filed RA, although he was
given opportunity to do so on 24.7.97
and 28.5.97. The applicant, therefore, ^{has} clearly
lost interest in the case, and the case is
dismissed in default and for non prosecution.

Rs


AM